

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1544**  
TO BE ANSWERED ON 01.01.2018

**MEETINGS OF CEGC AND SEGC**

**1544. SHRI D. RAJA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Central Employment Guarantee Council (CEGC) and the State Employment Guarantee Councils (SEGC) monitor the implementation of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) across the country and in States, respectively; and
- (b) if so, how many meetings of CEGC and SEGC have been held in the last three years and what is the status of compliance with the recommendations of these Councils?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): Yes, Sir. During the last three years, three meetings of Central Employment Guarantee Council (CEGC) have been conducted. In the last meeting held in July, 2017, the Committee recommended the Ministry to make efforts to reduce the delay in payment, accelerate geo-tagging, devise strategy for completion of works in timebound manner, completion of Aadhaar seeding of all active MGNREGS workers, upscale training for skill development and completion of exercise of job card verification, SECC HH mapping, and proper maintenance of 7 Registers.

The Ministry has initiated action on CEGC recommendations. Pursuant to this, the delay of payment has been reduced, 88.10 % active workers of MGNREGA have been Aadhaar-seeded, 6302 Barefoot technicians have been trained, 2.97 crore (as on 28.12.2017) works have been geo-tagged.

As per the information received from the States/UTs, the State Employment Guarantee Councils (SEGCs) are operational and meetings are being held regularly. The recommendations of the Council are implemented by the States/UTs as mandated in the Act.

\*\*\*\*\*